

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

119

C.P.No.19/2008
CA.No.70/2014

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1ST August,2018, 10:30 A.M.

Name of the Company	Pawan Kumar Patodia-Versus-Ashoka Manufacturing Ltd & Ors.		
Under Section	397/388		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KULDIP MALLIK, ADV
2. SRISTI BARMAN ROY, ADV
3. KRISHHEMDU PAUL CHOWDHURY, Adv

} On behalf of
Petitioners

Chandly
1/08/18

1. Mr. Jitendra Choudhury
Mr. Karshna Agarwal

} for resp.
nos. 1, 3 + 4

Karshna
01/08/18

ORDER

Ld. counsel for the petitioner and for respondent nos. 1, 3 and 4 is present.

Parties are directed to file written submission.

List it for hearing on 03/09/2018 at 12 o'clock.

Sd

(Jinan K.R.)
Member (J)